

**D.YEDUKONDALU**  
REGISTRAR (IT-cum-CPC)



**AMARAVATI**  
Dt:26.12.2023

**ROC NO.59/2022-CPS**

**SHORT TENDER NOTICE**

Quotations in sealed covers are invited from the reputed Agencies/Dealers towards Supply, Delivery and installation of the **1 KVA UPS** (line interactive) for the use High Court and detailed specifications, Terms & Conditions are shown hereunder:

**Specifications:**


S.No	Item Description	Quantity
1.	UPS 1KVA Line Interactive, internal Battery:1x12V/9AH, <b>Backup on one pc:45-50 Minutes, with One (1) Year Warranty</b>	5 Nos.

**Terms & Conditions:**

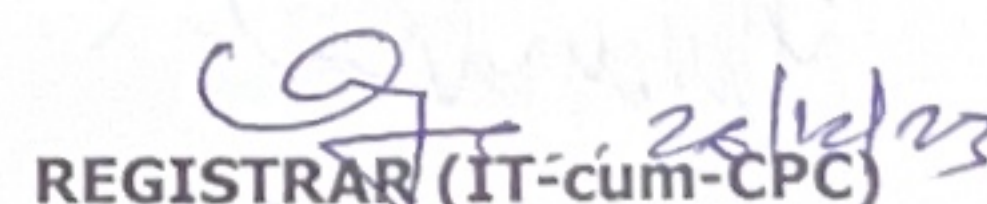
1. The bidder should have at least 2 (years) of experience in the sales, service and support.
2. The Registrar (IT-cum-CPC) may at his discretion to ask the bidder for clarification of their bids including price.
3. The bidder should enclose copies of valid registration of VAT, PAN & GST registered in the State of Andhra Pradesh.
4. The Bidder should attend service or deploy service engineer (including holidays) in case of any repair(s) during the warranty period.
5. Supply and delivery should not be later than 3 (three) weeks from the date of issue of Purchase Order.
6. The successful bidder shall have to deliver the said UPS at the residence of Hon'ble Judges, High Court of Andhra Pradesh at Nelapadu or at the places specified and shall obtain proper acknowledgment from the concerned and shall submit the installation report to any of the undersigned.

**Payment Terms:**

1. After delivery of the complete quantity and testing of the supplied UPS, the payment will be paid by the High Court through CFMS Government of Andhra Pradesh by deducting the TDS and other taxes if any, as per the rules etc.,

  
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2. The Price shall be quoted in Indian rupees only and shall quote inclusive of all taxes as applicable.
3. The successful bidder shall demonstrate the model offered by them to the High Court well in advance for testing purpose before delivery of product as required.

**Warranty:**

1. One (1) year comprehensive onsite warranty and support shall be extended by the bidder from the date of supply, including free provision of spare parts as and when necessary.
2. The warranty period begins from the date of satisfactory installation, commissioned and certified by the authorized officer of the High Court.
3. The Registrar (IT-cum-CPC), High Court of Andhra Pradesh reserves all rights to accept and reject the quotations without assigning any reason(s).

**Super Scribing:**

***"Quotations for 1 KVA UPS"***

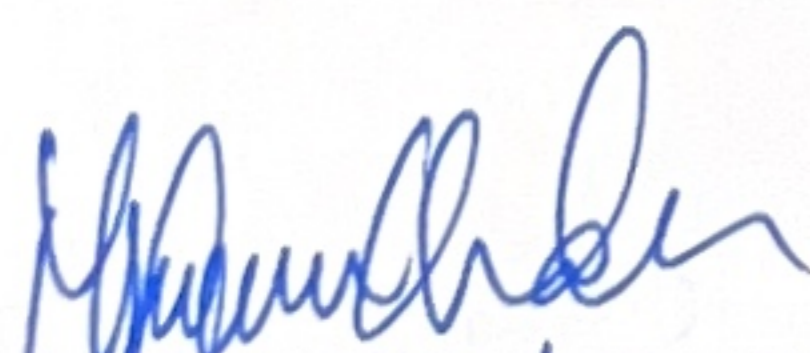
**Quotations submitting address:**

***The Registrar (IT-cum-CPC), High Court of Andhra Pradesh Nelapadu at Amaravarti, Guntur District.***

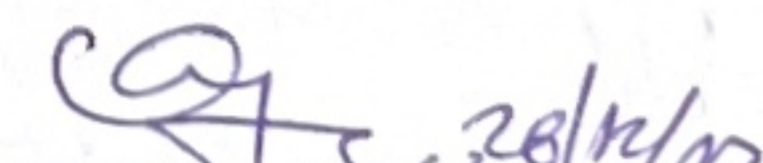
**Note:** Mention full address with Mobile number on the sealed cover of the quotation.

- A. The intending bidders shall submit their sealed quotations in the Computer Section, 1<sup>st</sup> Floor, Interim Judicial Complex, Nelapadu, Guntur District on or before **29.12.2023** i.e., **Friday** before **04.00 P.M.** The Registrar (IT-cum-Central Project Coordinator) reserves the right to call for clarification from the bidders and accept or reject any or all the quotations without assigning any reasons.
- B. Date, time and venue of opening the sealed quotations will be communicated by the Registry to respective participant bidders either by email or by mobile phone or both.

Place :Amaravati,  
Date:26.12.2023.

  
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